

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15.03.2019

O.A./260/498/2012
MEMO FOR WITHDRAWAL

PRAKASH CHANDRA SAHU
-V/S-
M/O RAILWAYS

ITEM NO:12

FOR APPLICANTS(S) Adv. : Mr. S. B. Jena

FOR RESPONDENTS(S) Adv.: Mr. M. K. Das

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has filed a memo for withdrawing the OA since the applicant has got relief by the respondents.</p> <p>Ld. counsel for the respondents is present and also agrees in this fact.</p> <p>Accordingly, the OA is disposed of as withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>